

Sl. No.3

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.07.2024 AT 01:15 p.m.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/3/95/AMR/2023		95 of IBC	Toyota Financial Services India Limited Vs. Mr. Maganti Subrahmanyam (in the matter of M/s Krishnapriya Automobiles Private Limited)

ORDER

Present: Mr. Sai Bharat, Proxy Counsel for the FC.

None appears for the Respondent.

It is stated by the Proxy Counsel for the FC that the PG had expired. For filing Death Certificate of the PG, list the matter on 12.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)